



**Government of Jammu and Kashmir  
General Administration Department  
Civil Secretariat,  
Jammu/Srinagar**

**Notification  
Jammu, the 9<sup>th</sup> November, 2018**

**SRO 495.-**In pursuance of section 2 of the Jammu and Kashmir Delegation of Powers Act, 2018 (Governor's Act No. 1 of 2018), and in partial modification of notification SRO 282 dated 23.06.2018 read with notification SRO 293 dated 2<sup>nd</sup> July, 2018, the Governor is pleased to direct that the powers exercisable by a Minister shall be exercised by the Advisors to the Governor in respect of the Departments as shown in the Schedule to this Notification.

By Order of the Governor.

**(Hilal Ahmad)IAS,**

Commissioner/Secretary to the Government.

No. GAD(Adm)26/2016-V

Dated:09.11.2018

Copy to the:

1. Mr. B. B. Vyas, Advisor to the Governor.
2. Mr. K. Vijay Kumar, Advisor to the Governor.
3. Mr. Khurshid A. Ganai, Advisor to the Governor.
4. Mr. K.K. Sharma, Advisor to the Governor.

Copy also to the:

1. All Financial commissioners.
2. VC/Director General, J&K Institute of Management, Public Administration and Rural Development.
3. Director General of Police, J&K.
4. Principal Secretary to the Hon'ble Governor.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. All Principal Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. All Commissioner/Secretaries to the Government.
9. Divisional Commissioner, Jammu/Kashmir.
10. All Heads of the Departments/Managing Directors.
11. Secretary, J&K Public Service Commission.

12. Director, Estates Department, J&K.
13. Director, Information, J&K.
14. All Deputy Commissioners.
15. Secretary, J&K Legislative Assembly/Council.
16. Director, Archives, Archeology and Museums.
17. Director, State Motor Garages, J&K.
18. Secretary, J&K Services, Selection Board.
19. General Manager, Government Press, Jammu/ Srinagar.
20. Private Secretary to the Chief Secretary.
21. Private Secretary to the Commissioner/Secretary to the Government, General Administration Department.
22. Incharge website, GAD.
23. Order/Stock file.

**Schedule to SRO 495 dated:09.11.2018**

<b>Advisor (V)</b>	<b>Advisor (K)</b>	<b>Advisor (G)</b>	<b>Advisor (S)</b>
Planning, Development & Monitoring	Home	School Education	Public Works (R&B)
Rural Development & Panchayati Raj	Forest, Ecology & Environment	Higher Education	PHE/I&FC
Ladakh Affairs	Health & Medical Education	Transport	Power Development
Election	Youth Services & Sports	Haj & Auqaf	Finance
Disaster Management, Relief, Rehabilitation & Reconstruction	Hospitality & Protocol	Technical Education	Housing & Urban Development
Revenue	Civil Aviation	Floriculture	Information Technology
Food, Civil Supplies & Consumer Affairs	Estates	Animal/Sheep Husbandry	Industries & Commerce
Tribal Affairs	Information	Cooperative	Science & Technology
ARI & Trainings	Law, Justice & Parliamentary Affairs	Tourism	-
Agriculture	-	Culture	-
Horticulture	-	Social Welfare	-
-	-	Labour & Employment	-

**Note: Papers related to General Administration Department shall be submitted by Chief Secretary directly to Hon'ble Governor.**